THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN): (a) to (c). A representation has been received regarding the Parkachik Suru Power Project. ever, Government of J and K are yet submit the revised project report of Domkhar HE Project and a proper project proposal in respect of Parkachik (Suru) Power Scheme. It is for the Government of J and K to send a team of experts to examine and formulate the schemes. J and K authorities require any expert advice from Union Government, the same can be provided.

Agreement with Organization of Arab Petroleum Exporting Countries for Oil Exploration

1360, SHRI P.M. SAYEED: SHRI ANANTA PRASAD SETHI: SHRI R.M. BHOYE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether India and the Organisation of Arab Petroleum Exporting countries have decided for providing close co-operation in the field of petroleum-chemical industrialisation, oil exploration and training of technical personnel of Arab oil producing countries; and
- (b) if so, the details regarding the agreement arrived at in this regard alongwith the terms and conditions?

THE MINISTER OF STATE OF THE PETROLEUM AND MINISTRY OF NATURAL GAS (SHRI NAWAL KISHORE SHARMA): (a) and (b). The discussions between the Indian delegation and the OAPEC related to possible areas of cooperation between the member countries of the OAPEC and India, and the OAPEC institutions and the institutions in India in the following areas:

- (i) the utilisation of training capabilities available in India by the OAPEC member countries;
- (ii) utilisation of the research network established by the ONGC, EIL and IOC; and

(iii) bilateral and multilateral cooperation between the National Oil companies with a view to promoting self-reliance.

It was agreed during the discussions that the cooperation between the OAPEC, its member countries and India would be strengthened further. This would result in a greater degree of self-reliance and cooperation amongst developing countries.

[Translation]

Complaint against Dealers having both Petrol and Kerosene Agencies

1361. SHRI K.N. PRADHAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of petrol pumps in the country which have also given kerosene agencies; and
- (b) the number of such dealers against which complaints have been received during the last one year and the action taken against them?

THE MINISTER OF STATE OF THE MINISTRY OF **PETROLEUM** AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA): (a) The total number of Retail outlet (petrol/diesel) dealers in the country who have SKO/LDO agencies also is 1970.

(b) There were 40 dealers against whom complaints have been received or who were found to have indulged in various malpractices by officers of the oil industry during regular/surprise inspections the last one year. Corrective action as envisaged in the oil industry's Marketing Discipline guidelines has been taken against these dealers.

[English]

Exploration of Oil in Krishna-Godavari Basin

SHRI S. M. BHATTAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: